

ITEM NO.9

COURT NO.4

SECTION XVIA

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

TRANSFER PETITION (CIVIL) NO(S). 1625/2015

KULJEET KAUR

PETITIONER(S)

VERSUS

KHEM SINGH CHAWLA  
(OFFICE REPORT ON DEFAULT)

RESPONDENT(S)

Date : 28/02/2017 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE NAVIN SINHA  
[IN CHAMBER]

For Petitioner(s)

Ms. Manju Jetley, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Learned counsel for the petitioner prays for and is  
granted two weeks' time to take fresh steps for effecting  
service on the respondent.

[VINOD LAKHINA]  
COURT MASTER

[ASHA SONI]  
COURT MASTER